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Broad details of these Letters of Intent, Industrial Licences and Registrations are being regularly published in the Monthly-Newsletter brought out by the Indian Investment Centre, copies of whicrT are available in the Parliament Library.

(c) and (d) The emphasis in the Seventh Five Year Plan isTaicTon. maximising the utilisation of the existfrig-iadffties through improved productivity, upgradation of technology, modernisation etc Accordingly, suitable provisions have been made in the Seventh Five Year Plan for the important/continuing projects/'schernes in the State of Andhra Pradesh including Vizag Steel Plant, Sponge Iron India Ltd., Hindustan Zinc (Vizag Smeller Expansion, Mercury, Silver recovery, modernisation etc.), Ramagundam Fertilizer Project (Revamping and Rehabilisation), Cement Corporation of India's Plant at Tendur and Yeraguntala, Hindustan Organic Chemicals fP'lFEi", 3ectrh'a'"<sup>c</sup>Phasc Expansion of ID PL Hy3e'ra'oad<sub>i</sub> lyre Corporation's Unit at Kakinada, Hindustan Cables Ltd., BHEL Hvderabad (Mill Accessories Project. modernisation, renewal and replacement manufacture of gas turbines), HMT Hyderabad (Lamp<sub>s</sub> Division diversification, renewals, replacement etc.), BHPV, Hindustan Shipyard, Visakhapatnam Manuguru Heavy Water Project, Nuclear Fuel Complex, Electronics Corporation of India Ltd., Smgrani OoHeruft Security Press, Hyderabad and Indian Government Mint, Hyderabad, A Propylene Recovery Unit is also proposed to be taken up by HPCL in Andhra Pradesh during Seventh Five Year Plan. It is also proposed to set up a Regional Extension Centre CIPET in Andhra Pradesh.

## Setting np of High Court Bench at Rajkot

2760. SHRI RAMSINGHBHAI PATA-LIYABHAI RATHVAKOLI-SHRI CHIMANBHAI MEHTA:

Wil! th,; Minister of LAW AND.JUSTICE b<sub>e</sub> pleased t<sub>0</sub> state:

(a) whether there is any demand for setting up High Court Benche<sub>s</sub> at Rajkot and othef part<sub>s</sub> of Gujarat since long;

- (b) if so, the details thereof;
- (c) what action has been taken to open the High Court Bench so a<sub>s</sub> to fulfil the demands of the people of Gujarat;
- (d) whether the Gujarat Government has written to Central Government at any time in this regard; and
- (e) if so, the detail<sub>s</sub> thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) and (b) An Hon'ble Member had proposed in May, 1981, the establishment of a High Court Bench for Saurashtr<sub>a</sub> region. Demands have been made to the Government of Gujarat by MLA<sub>S</sub> and Ba<sub>r</sub> Associations etc., for establishment of Benches at Rajkot, Surat and Baroda.

(c) to (e) The Government of Gujarat have sent copies of Resolutions regarding the Commission consisting of Shri D. G. Palekar, a retired Judge of the Supreme Court of India, appointed to study the demands received from various places in the State for a Bencli of the High Court of Gujarat and to advise the State Government.

The Central Government has not received any proposal from the State Government in this regard so far.

## Cement Plant in Orissa

2761. SHRI JAGADISH JANI; Will the Minister of INDUSTRY be pleased to state:

- (a) the number of cement plants which have been set up so far in Orissa both in private and public sector;
- (b) the annual production capacity of each of those cement plants; and
  - (c) the location of these cement plants?

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THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VELOPMENT (SHRI M. ARUNACHA-

LAM). (a) to (c) Three cement plants are in production \*n 'Orissa. Details are:

				Location	Annual Capacity lakh tonnes
Hira Cements (State Public Sector)	•		•	Bargarh, Sambhalpur District	5.65
Orissa Cements Limited (Private Sector) .	ĸ	•		Rajgangpur, Sundargarh District	5.00
Kalinga Cements Ltd. (Mini) (Private Sector)		•	3	Birmitrapur, Sundergarh District.	o· 297

## Setting up of a tyre tube unit in Orissa

2762. SHRI JAGADISH JANI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have a proposal to set up a tyre and tube unit in Orissa;
- (b) if so, what site has been selected therefor;
- (c) whether it is going to be set up by private sector or by public sector; and
- (d) what are the details of the programme of Government in this regard?

THE MINISTE'R OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VELOPMENT (SHRI M. ARUNACHA-LAM): (a) to (d) Government of India (have no proposal to set up a unit to manufacture tyres and tubes in the State of Orissa. However, M/s. Kesoram Industries & Cotton Mills Ltd., Calcutta, have been granted permission to set up a new automotive tyre and tube unit in Distrsct Balasore, Orissa.

## Raising capacity utilisation of cemout Industry by National Productivity Council

2763. SHRI RAMCHANDRA BHARA-DWAJ: Will the Minisler of INDUSTRY be pleased to state:

- (a) whether the National Productivity Council has developed new norms so as to raise the capacity utilisation in the Ce ment Industry by 8 to 10 per cent; and
- (b) if so^ what wag the capacity utilisa tion in this industry in 1983-84 and 1984-85 and what are the new norms de veloped by the NPC?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VELOPMENT (SHRI M. ARUNACHA-LAM): (a) and (b) The National Productivity Council (NPC) has evolved productivity norm<sub>s</sub> for measuring and monitoring productivity of various inputs consumed by the cement industry in the areas of capacity utilisation, energr consumption, grinding media consumption,